

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA

UNSTARRED QUESTION NO.2392
TO BE ANSWERED ON 03.12.2019

“Digitisation of Land Records”

2392: SHRI KARTI P. CHIDAMBARAM:

SHRIMATI S. JOTHIMANI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- a) the details of land records digitised, State-wise along with the percentage of land records yet to be digitised;
- b) whether there is any evidence to support that digitisation has reduced property fraud during the last five years, if so, the percentage thereof, State-wise and year-wise;
- c) whether steps are being taken by the Government to spread awareness regarding the benefits of this digitisation and, if so, the details thereof; and
- d) the steps taken for digitisation of land records of farmers who have not registered their property due to high registration fees and have no legal claim on their property?

ANSWER

MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

- a) The details of land records digitized State-wise along with the percentage of land records yet to be digitized is enclosed at Annexure.
- b) to (d) The information is being collected from States/UTs.

Annexure

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No.2392 to be answered on 03.12.2019

State-wise progress of Digitization of Land Records as on 29-11-2019 (As updated on MIS)

S.N.	State/ UT Name	Total No. of Villages	No. of Villages		
			Computerization of Land Recors completed	Computerization of Land Recors ongoing	Computerization of Land Recors not started.
1	ANDAMAN & NICOBAR ISLANDS	205	204(99.51%)	0(0%)	1(0.49%)
2	ANDHRA PRADESH	17563	17065(97.16%)	154(0.88%)	344(1.96%)
3	ARUNACHAL PRADESH	5591	0(0%)	0(0%)	5591(100%)
4	ASSAM	26784	15521(57.95%)	742(2.77%)	10521(39.28%)
5	BIHAR	46370	30284(65.31%)	8628(18.61%)	7458(16.08%)
6	CHANDIGARGH	16	6(37.5%)	1(6.25%)	9(56.25%)
7	CHATTISGARH	20496	17472(85.25%)	2174(10.61%)	850(4.15%)
8	DADRA & NAGAR	72	72(100%)	0(0%)	0(0%)
9	DAMAN & DIU	28	22(78.57%)	4(14.29%)	2(7.14%)
10	GOA	425	225(52.94%)	157(36.94%)	43(10.12%)
11	GUJARAT	18527	17861(96.41%)	7(0.04%)	659(3.56%)
12	HARYANA	7089	6583(92.86%)	271(3.82%)	235(3.31%)
13	HIMACHAL PRADESH	20950	20693(98.77%)	1(0%)	256(1.22%)
14	JAMMU & KASHMIR	5494	512(9.32%)	0(0%)	4982(90.68%)
15	JHARKHAND	32945	32645(99.09%)	275(0.83%)	25(0.08%)
16	KARNATAKA	29527	29419(99.63%)	0(0%)	108(0.37%)
17	KERALA	1693	732(43.24%)	17(1%)	944(55.76%)
18	LADAKH	239	16(6.69%)	0(0%)	223(93.31%)
19	LAKSHADWEEP	24	24(100%)	0(0%)	0(0%)
20	MADHYA PRADESH	55070	54634(99.21%)	0(0%)	436(0.79%)
21	MAHARASTRA	44855	44331(98.83%)	323(0.72%)	201(0.45%)
22	MANIPUR	2715	423(15.58%)	68(2.5%)	2224(81.92%)
23	MEGHALAYA	6750	0(0%)	0(0%)	6750(100%)
24	MIZORAM	826	206(24.94%)	0(0%)	620(75.06%)
25	NAGALAND	1600	512(32%)	3(0.19%)	1085(67.81%)
26	NCT OF DELHI	207	196(94.69%)	0(0%)	11(5.31%)
27	ODISHA	51701	51701(100%)	0(0%)	0(0%)
28	PUDUCHERRY	130	117(90%)	11(8.46%)	2(1.54%)
29	PUNJAB	12894	12072(93.62%)	21(0.16%)	801(6.21%)
30	RAJASTHAN	47921	46386(96.8%)	8(0.02%)	1527(3.19%)
31	SIKKIM	417	417(100%)	0(0%)	0(0%)
32	TAMILNADU	16786	16746(99.76%)	2(0.01%)	38(0.23%)
33	TELANGANA	10829	10768(99.44%)	1(0.01%)	60(0.55%)
34	TRIPURA	898	897(99.89%)	0(0%)	1(0.11%)
35	UTTARAKHAND	17023	16064(94.37%)	18(0.11%)	941(5.53%)
36	UTTAR PRADESH	109109	105008(96.24%)	18(0.02%)	4083(3.74%)
37	WEST BENGAL	42190	41387(98.1%)	358(0.85%)	445(1.05%)
	Total	655959	591221	13262	51476